

[Shri R. Prabhu]

the whole of Asia and South East Asia. Unfortunately, the original cost estimate of Rs. 168 crore (estimated in March, 1986) is now estimated at Rs. 480 crore due to time overruns, devaluation and other reasons beyond the control of the Company. The x-ray film project is almost ready for commissioning.

Hindustan Photo Films is being denied an additional amount of Rs. 150 crore required to complete the project and go into production on the ground of resource constraints.

Hindustan Photo Films directly employs 4,100 persons and the indirect employment is provided to about 15,000 people.

If the x-ray film project is not completed and the original plant at Hindustan Photo Films is allowed to close down, all these people will be thrown out of jobs and the Government stands to lose assets of nearly Rs. 600 crore.

I, therefore, request the Government to make available an additional amount of Rs. 150 crore including an immediate disbursement of Rs. 65 crore so that the new x-ray project can be commissioned and the original plant of Hindustan Photo Films is not shut down.

(vii) Need for early implementation of recommendations of Mandal Commission

[Translation]

SHRI UPENDRA NATH VERMA (Chatra): Mr. Speaker, Sir, the decision to

implement the recommendations of the Mandal Commission was taken by the Government long ago and the Supreme Court has also given its verdict in this regard. But due to unknown reasons, it has not yet been implemented. Nothing is mentioned about the 27 per cent reservation fixed for the other backward classes in the recruitment advertisements published by the Government and Government undertakings. So, we notice people of backward classes are being deprived of the benefits of reservation. So, I would request the Central Government to implement the recommendations of the Mandal Commission sincerely.

15.30 hrs.

TRANSPLANTATION OF HUMAN
ORGANS BILL

**As Passed by Rajya
Sabha—Contd.**

[English]

MR. SPEAKER: We will now take up further consideration of the Transplantation of Human Organs Bill.

SHRI SHARAD DIGHE (Bombay North Central): May I seek a clarification at this stage? Last time when we stopped this discussion on the last day, on the 28th August, after I made a speech on this Bill pointing out certain dangerous implications of the Bill, particularly on the women of the society, then it was agreed by most of the opposition leaders and even the Parliamentary Affairs Minister— firstly the suggestion was made by Shri Lal K. Advani—that this should be sent to the Standing Committee. It was also supported by Shri